

P.O. List

LIST OF CASES IN WHICH THE ACCUSED HAVE BEEN DECLARED P.O. RELATING THE COURT OF SH. SANJEEV KAJLA, LEARNED JMIC, YAMUNANAGAR FOR THE MONTH OF MARCH, 2020

SR.	CIS CASE NO.	TITLE OF CASE	DOD	DECISION
1	Nia Act/1048/2015	HDFC BANK LTD. Vs SHEESH PAL	17-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
2	Nia Act/1382/2017	HARYANA DISTELARY Vs SUNNY KUMAR	17-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
3	Nia Act/2162/2017	Pb. National Bank Vs RAJINDER SINGH	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
4	Nia Act/702/2018	M/S KEWAL TIMBER TRADERS Vs A.R. ENTERPRISES	21-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
5	Nia Act/1715/2018	PUNJAB NATIONAL BANK Vs KRISHNA DEVI	04-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
6	Nia Act/1780/2018	PUNJAB NATIONAL BANK Vs RAMESHWAR	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
7	Nia Act/1837/2018	HDFC BANK LIMITED Vs SATPAL SINGH	07-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
8	Nia Act/2309/2018	AMIT KUMAR Vs TINKU	05-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
9	Nia Act/2355/2018	SANDEEP ANAND Vs SANDEEP	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
10	Nia Act/2394/2018	MANISH KUMAR Vs SANGEETA SHARMA	20-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
11	Nia Act/169/2019	M/S LUXMI TIMBERS Vs DEEPAK KUMAR	20-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
12	Nia Act/305/2019	State Bank of India Vs CHIRANJI LAL	16-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
13	Nia Act/332/2019	PUNJAB NATIONAL BANK Vs SANGAT RAM	21-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
14	Nia Act/453/2019	HDFC BANK LTD. Vs PARVINDER SINGH	05-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
15	Nia Act/456/2019	PUNIT HANDA Vs SATPAL	05-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
16	Nia Act/457/2019	SHIV TIMBER THRO NARESH KUMAR Vs BAL KISHAN MISTRI	05-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
17	Nia Act/511/2019	PUNJAB NATIONAL BANK Vs KRISHAN LAL	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
18	Nia Act/513/2019	PUNJAB NATIONAL BANK Vs RAJNISH	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
19	Nia Act/516/2019	AMIT GARG Vs SAT PARKASH	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
20	Nia Act/552/2019	MOHIT KUMAR Vs NARENDER KUIMAR@BITTU	13-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C
21	Nia Act/720/2019	GAURAV ENTERPRISES Vs SHERLOCK BRIGHT THRO CHETAN KUMAR	21-03-2020	CONSIGNED AFTER PROCEEDING U/S 299 CR.P.C